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Title: Presentation of the 56th and 57th Reports of the Standing Committee on Personnel, Public Grievances, Law and Justice.

SHRI VIJAY BAHADUR SINGH (HAMIRPUR, U.P.): I beg to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Personnel, Public Grievances, Law and Justice:-

- (1) Fifty-sixth Report on Action Taken Replies of the Government on the Recommendations/Observations contained in the 51st Report on Demands for Grants (2012-13) of the Ministry of Personnel, Public Grievances and Pensions.
- (2) Fifty-seventh Report on Action Taken Replies of the Government on the Recommendations/Observations contained in the 52nd Report on Demands for Grants (2012-13) of the Ministry of Law and Justice.

...(Interruptions)